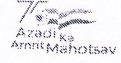




HIGH COURT LEGAL SERVICES COMMITTEE
(Constituted Under the Legal Services Authorities Act, 1987)
HIGH COURT OF CHHATTISGARH, BODRI AT BILASPUR
(Telephone No. : 07752241023 ; E-Mail ID : hclsc.cg@gov.in)




ORDER

F. No. : /HCLSC-Ret. Adv./2025

Bilaspur, Date : -08-2025

As per the rules of National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010 (as amended vide notification F.No. L/61/10/Nalsa dated 28.08.2019 (Published in the Gazette of India on 06.09.2019 and 19.09.2019), the Hon'ble Chairman of High Court Legal Services Committee, Bilaspur has been pleased to designate the following Panel Advocates as a Retainer Advocates with Chhattisgarh High Court Legal Services Committee, Bilaspur on a rotational basis, as given below :-

No.	Name of Retainer Advocate	Contact Number	Reg. Number	Period
01	Mr. Gajendra Kumar Sahu	9669674569	879/03	01-09-2025 to 30-09-2025
02	Miss Pushpa Dwivedi	8319726607	C.g/08/05	01-10-2025 to 31-10-2025
03	Smt. Ranjana Jaiswal	7974147044	770/04	01-11-2025 to 30-11-2025
04	Smt. Laxmin Tondey	9300641406	888/06	01-12-2025 to 31-12-2025
05	Mr. Lokesh Kumar Singh	9926727960	423/06	01-01-2026 to 31-01-2026
06	Mr. Ramsajiwan	9713931338	1391/10	01-02-2026 to 28-02-2026
07	Mr. Sachin Nidhi	8962975750	144/18	01-03-2026 to 31-03-2026
08	Mr. Raj Kumar Sahu	9407616152	657/20	01-04-2026 to 30-04-2026
09	Miss A. Sandhya Rao	9329920284	301/20	01-05-2026 to 31-05-2026
10	Miss Prachi Singh	9131931728	748/19	01-06-2026 to 30-06-2026
11	Miss K. Radhika	7828156918	844/19	01-07-2026 to 31-07-2026
12	Mr. Arham Siddiqui	8895447119	357/21	01-08-2026 to 31-08-2026


(Om Prakash Jaiswal)
Secretary
High Court Legal Services Committee
Bilaspur

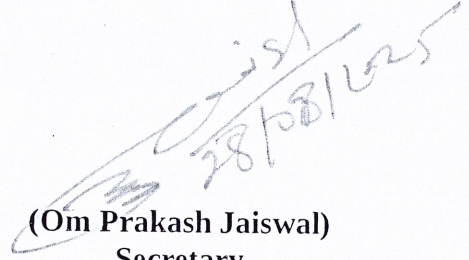
9PC/08/01/09-25

Copy forwarded to:

1. Personal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, Judge, High Court of Chhattisgarh and Executive Chairman of Chhattisgarh State Legal Services Authority, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, Judge, High Court of Chhattisgarh, Bilaspur & Executive Chairman of Chhattisgarh High Court Legal Services Committee for information of his Lordship.
5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, Judge, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, Judge, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

17. The Advocate General, Government of Chhattisgarh, Bilaspur.
 18. The Registrar General, High Court of Chhattisgarh, Bilaspur.
 19. The Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
 20. The Registrar (Comp.)/C.P.C., High Court of Chhattisgarh, Bilaspur for uploading to the C.G. High Court website.
 21. The Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur.
 22. The Secretary, High Court Bar Association, High Court of Chhattisgarh, Bilaspur.
- 1) Mr. Gajendra Kumar Sahu, Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;
 - 2) Miss Pushpa Dwivedi , Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;
 - 3) Smt. Ranjana Jaiswal , Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;
 - 4) Smt. Laxmin Tondey, Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;
 - 5) Mr. Lokesh Kumar Singh, Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;
 - 6) Mr. Ramsajiwan, Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;
 - 7) Mr. Sachin Nidhi, Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;
 - 8) Mr. Raj Kumar Sahu, Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;
 - 9) Miss A. Sandhya Rao , Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;
 - 10) Miss Prachi Singh , Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;
 - 11) Miss. K. Radhika, Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;
 - 12) Mr. Arham Siddiqui, Advocate, High Court Bar Association, High Court of Chhattisgarh, Bilaspur;

for information and necessary action.


(Om Prakash Jaiswal)
Secretary
High Court Legal Services Committee
Bilaspur